

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 100 of 2013 &**  
**I.A. No.166 of 2013**

**Dated : 30<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ....Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Mr. Apporve Karal**  
**Mr. Kirish Gandhi**

**Counsel for the Respondent(s) : Mr. Amit Kapur,**  
**Ms. Poonam verma and**  
**Mr. Gaurav Dudeja for R-2**  
**Mr. Nikhil Nayyar and**  
**Mr. Dhananjay Baijal for R-1**

**Appeal No. 151 of 2013 &**  
**I.A. No.220 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ....Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Mr. Apporve Karal**  
**Mr. Kirish Gandhi**

**Counsel for the Respondent(s) : Mr. Amit Kapur,**  
**Mr. Apporva Misra for R-2**  
**Mr. Nikhil Nayyar and**  
**Mr. Dhananjay Baijal for R-1**  
**Mr. Samir Malik for MSEDCL**

**ORDER**

At the request of the Learned Counsel for the parties, post the matter for hearing on **05.03.2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**mk**

**(Rakesh Nath)**  
**Technical Member**